

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 130 of 2009

Dated: 10th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Ratnagiri Gas & Power Pvt. Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Raunak Jain for R.2
Mr. Shantanu Dixit for Prayas - Intervenor

ORDER

It is represented that the Written Submissions have been filed by the Appellant and the copy of which has been served on the Respondent.

Mr. Shantanu Dixit, the Representative appearing for the Prayas, is filing the Written Submissions today.

Post the matter for further hearing on **30.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**